

Table of the Sabha. [Placed in Library. See No. LT-7339/66.]

Damodar Valley Corporation

*359. **Shri Indrajit Gupta:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether two out of three posts, including that of Chairman on the Board of the Damodar Valley Corporation, have remained unfilled for a long time;

(b) if so, the reasons therefor; and

(c) the reaction of Government to representations against the proposed administrative reorganisation and decentralisation of the Damodar Valley Corporation installations?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao):

(a) Out of the three posts to which the Central Government are required to make appointments under the DVC Act, 1948, one post of part-time Member of the DVC remained unfilled from 1st May, 1966 to 20th October, 1966. The post of Chairman, DVC fell vacant on 14th October, 1966 and is expected to be filled soon.

(b) The appointment to the post of part-time Member, was to be made in consultation with the two participating State Governments and it took some time to finalise the proposal. The post has since been filled up.

(c) The matter is still under consideration of the Government of India and the two participating Governments.

Foreign Exchange to Businessmen

*360. **Dr. L. M. Singhvi:**
Shri M. L. Dwivedi:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Dr. M. M. Das:
Shri P. C. Borooah:

Will the Minister of Finance be pleased to state:

(a) whether Government have considered the suggestion of Dr. V. K. R. V. Rao, Member, Planning Commission in regard to liberalisation policy of foreign exchange to businessmen; and

(b) if so, the reaction of Government thereto?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) The existing policy already provides for such an approach.

Equipment for Power Station at Kalamasserry

1558. **Shri A. K. Gopalan:**
Shri Vasudevan Nair:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 565 on the 28th July, 1966 and state:

(a) whether the letter of credit for procuring the equipment for the 220 KV station at Kalamasserry has since been opened;

(b) the progress made in acquiring the terminal equipment; and

(c) the amount of foreign exchange sanctioned?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao):

(a) Yes.

(b) and (c). The foreign exchange of about Rs. 1.03 crores (Pre-devaluation) has been sanctioned for the import of synchronous condensers and switchgear etc. The Switchgear shipment is expected in January, 1967 and Synchronous Condensers in August, 1967.

Implementation of Plans

1559. **Shri Sham Lal Saraf:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether a Reviewing Committee has been set up to keep a vigil on the Plan priorities being strictly followed by all concerned and also remain in touch with the performance on this account in order to reach the targets fixed for different sectors of development; and

(b) if so, its personnel?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) No, Sir.

(b) Does not arise.